

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

RA No.180/91 in
OA No.1386/90

Date of decision: 12-2-1992

Smt. Neeru Sharma ... Applicant

versus

Union of India & Ors... Respondents

CORAM: THE HON'BLE MR. P. K. KARTHA, VICE-CHAIRMAN(J)
THE HON'BLE MR. D. K. CHAKRAVORTY, MEMBER(A)

ORDER

(ORDER PASSED IN CIRCULATION BY HON'BLE
MR. D. K. CHAKRAVORTY, MEMBER)

This is an application for review
of our judgement dated 23.8.91 delivered
in OA No.1386/90.

2. After carefully going through
the grounds raised in this Review Application,
we are of the opinion that the applicant
has not brought out any new facts justifying
a review of the judgement. We also do
not find any error apparent on the face
of our judgement. This RA is devoid of
merit and is dismissed accordingly.


(D.K. CHAKRAVORTY)

MEMBER(A)


(P.K. KARTHA)

VICE CHAIRMAN(J)